## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 515 /(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRA	KASH KUMAF MEMBER (J
		SHRI V. NALL	ASENAPATHY MEMBER (T
ATTENDENCE-CUM-ORDER S THE NATIONAL COMPANY LAW			AI BENCH OF
NAME OF THE PARTIES: M/s.	. SMARTSERVE V/s.	HOUSEWARE PV	7. LTD.
VI	RGO HOME DE	ZINER PUT. LT	D ·
SECTION OF THE COMPAN Companies Act 1956/2013/		j.	OF THE

NAME DESIGNATION

## Order TCP 515/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 18.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

S. No.

Sd/-

B.S.V. PRAKASH KUMAR

SIGNATURE

Member (Judicial)